(d) whether the Vigilance Department initiate action suo moto against the staff suspected to be dishonest and corrupt; and

(e) whether the Ministry have made any review of the functioning of powers of the vigilance section under their control and, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) As a sequel to some complaints, investigations were undertaken relating to corruption and possession of assets disproportionate to the known source of income, against 3 Class-I Officers of the Ministry. However, after investigation, the cases were closed as no substance was found in the complaints.

(c) No such complaints were received during 1995-96 in respect of the employees working in the Ministry.

(d) There is no bar to initiating *suo moto* action against the suspected dishonest and corrupt officials.

(e) No such review has been undertaken.

## Fish Landing Sites

3320. SHRI MURALIDHAR JENA : SHRI P.S. GADHAVI : SHRI GORDHANBHAI JAVIA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have taken any steps to update the techno feasibility studies done on potential landing sites for fish on the coast of Orissa State; and

(b) if so, the details thereof alongwith the economic potential of each such site?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) A statement is enclosed.

## Statement

In order to update the Master Plan, in October, 1996, the Central Institute of Coastal Engineering for Fishery, Bangalore, in collaboration with the State Government of Orissa, have carried out pre-investment studies on probable fishing harbours and fish landing centres and short listed the following sites for carrying out detailed techno-economic studies including model studies, wherever necessary. As per present pre-investment studies, the data on potential of the proposed sites is summarised as follows:

	Name of Fishing Harbour Site proposed	District	Fish Catch in MT	No. of fishing vessels operating	No. of Fishermen	No. of Active Fishermen	No. of Villages
	1	2	3	4	5	6	7
1.	Dhamra Stage-II	Bhadrak	2048	250	18,744	5,527	1
2.	Chudamani	Bhadrak	3803	543	11,669	6,006	1
3.	Bahabalpur	Balasore	950 <b>9</b>	650	8,000	3,000	1

## Transportation Charges on Foodgrains

3321. SHRI CHAMAN LAL GUPTA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the number of flour Mills in Jammu and Kashmir region to whom wheat was supplied during 1996-97 and the rates at which the wheat was supplied in the State;

(b) the expenditure incurred by FCI for transporting of foodgrains and sugar during each of the last three years;

(c) the rates at which the transportation charges of foodgrains from Jammu to Srinagar are being paid by FCI;

(d) the reasons for supplying wheat and rice at higher rates in Jammu than in Kashmir Valley; and